

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/127(KB)2021
IA(I.B.C)/474(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	M/S SHUBH MOHINI ENTERPRISES PRIVATE LIMITED VS NAMAN ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

Ms. Pallavi Ray, Adv. : For RP
Ms. Sidupta Ghosh, RP in person

ORDER

1. Ld. Counsel for the RP present. RP present in person
2. **IA(I.B.C)/474(KB)2023**
 - i. This IA has been filed by RP for taking on record 2nd Progress Report at page 16. IA is accompanied by an affidavit of RP at page 18.
 - ii. Progress Report is taken on record. IA is accordingly allowed and **disposed of.**
3. Post CP for further Progress Report on **17/04/2023.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**